

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (video Conference)**

**CORAM: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.09.2020 AT 11.00 A.M. THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2020
NAME OF THE COMPANY	Acquint Engineers and Infrastructure (P) Ltd
NAME OF THE PETITIONER(S)	Ch Raja Babu
NAME OF THE RESPONDENTS(S)	Acquint Engineers and Infrastructure (P) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

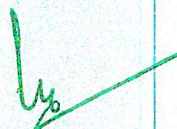
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through Video Conference in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020, considering the urgency expressed by way of e-mail communication in Registry vide CP(IB)No. 250/9/HDB/2020.
2. Ms. JVL Bharati, counsel for the Petitioner appeared through video conference. She is directed to issue notice to the Respondent for their appearance and for making submissions and file proof of service in the Registry through email.
3. Put up the matter on 24.09.2020.



MEMBER JUDICIAL

AS